

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 2727

TO BE ANSWERED ON WEDNESDAY, 10th JULY, 2019

COMMITTEE ON ONE NATION, ONE ELECTION

2727. SHRI B. Y. RAGHAVENDRA:
SHRI D. K. SURESH:
SHRI NALIN KUMAR KATEEL:
SHRI SHIVAKUMAR C. UDASI:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes for One Nation, One Election in the country, if so, the details thereof;
- (b) whether the Government has held discussions at various levels and took the opinion of the States and Union Territories in this regard and if so, the details and the outcome thereof; and
- (c) whether the Government is contemplating to set up any committee to study the pros and cons of the said proposal and if so, the details thereof?

ANSWER

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND
ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) to (c): The Department Related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice had examined the issue of simultaneous elections to Lok Sabha and State Legislative Assemblies in consultation with various stake-holders including Election Commission of India. The Committee has given certain recommendations in this regard in its 79th Report. The matter now stands referred to the Law Commission for further examination to work out practicable road map and framework for simultaneous elections to Lok Sabha and State Assemblies.
